

CIVIL REVISION

Token No.:- 2600/2020 **Dtd.:-** 04/06/2020

Party Details: RINU DHAR Vs RIKTA DHAR

Caveat clear

Memo

1 CFS = 20

CF Paid is short by 80.

Limitation expired on 22.04.2020

Barred by 43 Days as per calculation at the back of vak.

Copy filed

Defects:-

- 1) Limitation petition may be filed.
- 2) District name is missing below cause title of memo.
- 3) Provision of law may be corrected.
- 4) Husband name of sole petitioner may be corrected
- 5) Complete party position may be given for all parties.
- 6) Suit value and Revisional value may be given at page no. 2 of memo.
- 7) Pagination may be corrected for Impugned order at Index page.
- 8) Nomenclature of lower court case may be corrected at prayer portion of memo.
- 9) Certificate is missing.
- 10) Date,sign & enrolment no. of Ld. Counsel is missing below prayer portion of memo.
- 11) Annexures may be made certified to be true.
- 12) T/c of Page no. 12 & 13 may be given.